

(3)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/35/2017
NAME OF THE PETITIONER(S) : RADHAKRISHNAN SATHURAPPAN
NAME OF THE RESPONDENT(S) : EZON ENERGY SOLUTIONS PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
	N. P. Nagalakshmi D. RAJASUBRAMANIAM N. A. SRINIVASAN T. V. SURESH KUMAR	A2/R5 Applicant	

(for GENICON & Associates)

ORDER

Counsels for both the parties are present. It has been reported by the Counsel for the Petitioner that the report of the Company Secretary has been received; the same is placed on record. But, the report of the Chartered Accountant though submitted to the Registry on 02.07.2018, the same is not available on the file. **The Registry** is directed to place the report of the Chartered Accountant on file and provide the certified copy of the same to both the parties, as per the rules. Put up on **08.08.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)